NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/16	IA 122/17 in TP 90/16	2/17 objections by others	397/398	Syed Peer Jawad Ahmed Vs. United Sustainable Develop- ment Pvt. Ltd. & 7 Ors.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ISHARATH BABU

9740204762 2. Jahnari Visvanathan R.I., 2, 4,5 944581254)

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed memo along with acknowledgement for notice served on R7. R7 is called, absent and treated as absent. Fresh notice to R3. Registry to prepare notice and Counsel to collect the same and serve on R3 and file proof of service. List it finally on 08.03.2018. Meanwhile, for filing objections by other Respondents.

Member (T)

Member (J)